

(11)

CENTRAL ADMINISTRATIVE TRIBUNAL  
PRINCIPAL BENCH, NEW DELHI

O.A. No.851/88

NEW DELHI this the 16th Day of November, 1993.

**HON'BLE MR C.J. ROY, MEMBER (J)**  
**HON'BLE MR P.T. THIRUVENGADAM, MEMBER(A)**

Shri Pritam Singh,  
S/o Shri Seva Singh,  
Senior Chargeman,  
505, Army Base Workshop,  
Delhi Cantt.

R/o H.No.269 Thiar Village,  
(Near Gurdwara Panchyati),  
New Delhi-18.

...Applicant

(By Advocate Shri O.P. Sood though none present)

Versus

1. Union of India through  
Secretary, Ministry of Defence  
New Delhi-110011.
2. Director General E.M.E.  
E.M.E. Directorate, Army H.Q.  
D.H.Q. P.O. New Delhi-110011.
3. Commandant,  
505, Army Base Workshop,  
Delhi Cantt-110011. ...Respondents

(By Advocate Ms Pritma Mittal for Shri K.C. Mittal)

ORDER (Oral)

This is an old matter. Ms Pritma Mittal for the respondents is present. Since the last four adjournments i.e. from 16th September, 1993 neither the applicant nor his Counsel is present. Apparently, the applicant is not interested in pursuing the case. Hence the case is dismissed in default.

No costs.

*J. T. Thiru*

(P.T. THIRUVENGADAM)  
MEMBER (A)

*W.S.M*  
(C.J. ROY)  
MEMBER (J)